NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 186/16	TP 75/17	Hearing	433(e)	Rishiroop Ltd. Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

None appeared for petitioner. Petitioner is called, absent. As seen from record, objections raised by the Registry of Hon'ble High Court are not complied. Registry to issue notice to the petitioner. Meanwhile, Registry is also directed to check and put up a note² on Form 5 submitted by the petitioner.

List it on 10.04.2017.

MEMBER (J)

MEMBER (T)